

Seniority List of Mysore Officers

1139. **Shri S. B. Patil:** Will the Minister of Home Affairs be pleased to state:

(a) whether equating of posts and preparation of seniority lists have been finalised in the case of gazetted or non-gazetted officers of the Mysore State; and

(b) if not, the reason for the inordinate delay?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) No, Sir.

(b) Action taken upto 1960 in regard to gazetted officers was nullified by a judgment of the Mysore High Court. In the case of non-gazetted employees, provisional gradation lists which had been published by Heads of Departments had, in order to meet legal requirements, to be re-published, after necessary changes, by the State Government.

Ammonium Sulphate

1140. **Shri Rama Chandra Mallick:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Central Government propose to import ammonia for the manufacture of ammonium sulphate in India in larger quantities; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) and (b). Certain tentative proposals made by some parties for the possible import of ammonia in order to manufacture fertilizers in India are under preliminary examination. It is therefore not possible at this stage to give any details.

High Court for Delhi

1141. { **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:

Will the Minister of Home Affairs be pleased to refer to the reply given

to Unstarred Question No. 103 on the 12th February, 1964 and state:

(a) whether the suggestion of Delhi Administration for the constitution of a separate High Court for Delhi has since been considered by Government; and

(b) if so, the result thereof?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) and (b). The matter is still under consideration.

बिहार को शिक्षा अनुदान

1142. { **श्री योगेन्द्र झा :**
श्रीमती रामबुलारी सिन्हा :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार सरकार ने केन्द्रीय सरकार को यह सूचित किया है कि धन के अभाव के कारण वह योजना में निर्धारित लक्ष्यों के अनुसार शिक्षा प्रसार तथा शिक्षकों की सुविधाओं को बढ़ाने में असमर्थ है ;

(ख) क्या बिहार सरकार ने योजना में निर्धारित लक्ष्यों की पूर्ति के लिये अतिरिक्त सहायता की भी मांग की है ; और

(ग) यदि हाँ, तो इस बारे में केन्द्रीय सरकार की क्या प्रतिक्रिया है ?

शिक्षा मंत्रालय में उप-मंत्री (श्री भक्त बर्दान) : (क) और (ख) जी हाँ

(ग) केन्द्रीय सरकार देश के समस्त भागों और विशेषकर शिक्षा में पिछड़े हुए भागों में शिक्षा प्रसार के लिए उत्सुक है। आदर्श (पैटर्न) योजनाओं को सामान्य सहायता देने के अतिरिक्त, बिहार राज्य सरकार को प्राथमिक शिक्षा के प्रसार के लिए 1963-64 के दौरान में 20 लाख रुपये की एक तदर्थ सहायता भी दी गई है।